

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /02/2024
NAME OF THE COMPANY	DFI Nirmaan Pvt Ltd
NAME OF THE PETITIONER(S)	Saligram Nagarathna
NAME OF THE RESPONDENT(S)	DFI Nirmaan Pvt Ltd
UNDER SECTION	71

**ORDER**

**Present:** Ld. Counsel Mr. Harshavardhan Abburi for the Petitioner.

It has come to the notice that the Respondent has not served the notice. Issue fresh notice to the Respondent. **Matter is adjourned to 07.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**